

**RAJASTHAN HIGH COURT, JODHPUR**

**::ORDER::**

No.Estt.(RJS)/29/2023

Date :- 24/03.2023

The State Government vide order No.19(03)Judl./2022, dated 09.03.2023 has appointed following 119 candidates, Selected in Civil Judge Cadre Examination-2021 as Civil Judge and Judicial Magistrate with effect from the date they assume charge of their office. Accordingly, they are directed to report on **04.04.2023 at 07:30 AM sharp** at Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur for initial Institutional training by Rajasthan State Judicial Academy, Jodhpur:-

S. No.	Merit No.	NAME OF SELECTED CANDIDATE
		<b>SARVA SHRI/SMT./MS./DR.</b>
1.	1	ANJALI JANU
2.	2	DESHNA GOLECHHA
3.	3	MAHAVEER SAINI
4.	4	TRAPTI JAIN
5.	5	RICHA AGARWAL
6.	6	RISHI GUPTA
7.	7	DEEKSHA GUPTA
8.	8	SANGEETA MOGA
9.	9	SHIKHA SHARMA
10.	10	ARUNIMA CHAUHAN
11.	11	AYUSHI GOYAL
12.	12	MANSI RAJPUT
13.	13	SHYAM SHARMA
14.	14	SEEMA GOEL
15.	15	SHRADDHA SHUKLA
16.	16	MOHIT ANAND
17.	17	ANIMESH RAJPUROHIT
18.	18	GITIKA GARG
19.	19	LEEMA YADAV
20.	20	SONAKSHI PANDEY
21.	21	KIRAN PRAJAPAT
22.	22	SRISHTI JAIN
23.	23	AAYUSHI DEVPURA
24.	24	DISHA PARIHAR
25.	26	SHIVANI
26.	27	VARSHA SINGH
27.	28	MAHIMA SHRIMALI

*C. Shrivastava*

24/3/2023

S. No.	Merit No.	NAME OF SELECTED CANDIDATE SARVA SHRI/SMT./MS./DR.
28.	29	NANDINI SHARMA
29.	30	SHIVDEV SHARMA
30.	31	NATASHA CHOUDHARY
31.	32	ABHILASH KALLA
32.	33	SAUMYA KUMAR SINGH
33.	34	SHRANGIKA JAJU
34.	35	VAIDANI SINGH RAJPUROHIT
35.	36	SUSHMA JAKHAR
36.	37	RAVISHA SIDANA
37.	38	NIKHIL TAK
38.	39	AASTHA SHARMA
39.	40	AARUSH
40.	41	YATIN KHATANA
41.	42	HARSH VARDHAN
42.	43	RITIKA AGRAWAL
43.	44	ANKIT SOLANKI
44.	45	RAHUL
45.	46	LUCKY SONI
46.	47	POORNIMA SHARMA
47.	48	SURBHI GUPTA
48.	49	ABHISHEK TRIPATHI
49.	50	AKASH SHARMA
50.	51	SHUBHAM GUPTA
51.	52	MANISHA CHARAN
52.	53	RASHMI DADHICH
53.	54	RAJNI YADAV
54.	55	PANKAJ
55.	56	DEVENDRA PURI
56.	57	SATISH PHANIN
57.	58	RAVIENDRA SOLANKI
58.	59	CHANDAN BHATI
59.	60	PRIYANKA CHOUHAN
60.	61	ANIL CHAWLA
61.	62	PALLAVI
62.	63	KOMAL BHATI

C. S. S. S. S.  
24/3/2023

S. No.	Merit No.	NAME OF SELECTED CANDIDATE SARVA SHRI/SMT./MS./DR.
63.	64	PRIYANKA SONI
64.	65	SHASHI KANT GUPTA
65.	66	KARTIKA GEHLOT
66.	67	DHARMENDRA KUMAR SHARMA
67.	68	AAKASH KUMAR
68.	69	CHARVIN BAGMAR
69.	70	SURJEET SINGH
70.	71	ABHISHEK GUPTA
71.	72	VIBHA SHARMA
72.	73	SHASHI
73.	74	VEENA SUWALKA
74.	75	TRILOCHANA RATHORE
75.	76	SUNIL KACHHAWAHA
76.	77	BHAVANA
77.	78	AKSHAY TAMBI
78.	79	KHETPAL SINGH CHARAN
79.	80	BHARAT SAINI
80.	81	RAKESH SHARMA
81.	82	DENISH BISHNOI
82.	83	ASHUTOSH JANGID
83.	84	SURESH KUMAR BURDAK
84.	85	MAYANK MEENA
85.	86	KARUNA
86.	87	ROHIT BENIWAL
87.	88	RICHA SHEKHAWAT
88.	89	NITIN OJWANI
89.	90	MONIKA
90.	91	SAPNA KUMARI MEENA
91.	92	LAKSHITA SOOTRAKAR
92.	93	DHARU RAM
93.	94	VINOD PANWAR
94.	95	SEEMA BARASA
95.	96	KIRAN RATHEE
96.	97	MEENAKSHI KHATRI
97.	98	PARWATI

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24/3/2023

S. No.	Merit No.	NAME OF SELECTED CANDIDATE SARVA SHRI/SMT./MS./DR.
98.	99	KHUSHBOO PARIHAR
99.	100	VINOD KUMAR KHARRA
100.	101	PARUL CHOUHAN
101.	102	SANGEETA MEENA
102.	103	HARSHIT HADA
103.	104	BHAVYA JHARWAL
104.	105	DIMPAL KUMAR
105.	106	MAHIMA CHAUHAN
106.	107	VIJAY KUMAR SIROHIWAL
107.	108	MONISHA SINGH
108.	109	DEV KARAN GURJAR
109.	110	SEEMA MEENA
110.	111	AKANKSHA BEYADWAL
111.	112	ANITA RAJWANIYA
112.	113	DAMINI PREM CHAIRWAL
113.	114	NEELAM MEENA
114.	115	PALLAVI BOHRA
115.	116	RAHUL MAHENDRA
116.	117	JANVEE GOONAWAT
117.	118	POONAM YOGI
118.	119	SHIVANI MEENA
119.	120	BHAWANA SINGH POSWAL

The trainees shall be paid basic salary in the Pay Scale of Rs.77840-136520 (J-1) Level Year-1 and allowances admissible thereon.

The aforementioned appointees are required to submit a declaration under Rule 25-A(2) of the Rajasthan Civil Services (Conduct) Rules, 1971 to the Controlling Authority at the time of joining or within one month of his/her marriage, as the case may be, signed by his/her father/wife/husband and father-in-law to the effect that he/she has not taken dowry directly or indirectly and in any manner.

**BY ORDER**

*CPS*  
**REGISTRAR GENERAL**

Date :- 24.03.2023

No.RJS/Estt.B2(i)/02/2020[Part.B)]/1188

- Copy forwarded to the following for information and necessary action:-
1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
  2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur

3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Examination)/(Class.)/ OSD(F&I)/ O.S.D., Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All District & Sessions Judges.
10. All Jt. Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
11. The Director, Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur-342013.
12. The Treasury Officer, Jodhpur City, Jodhpur.
13. All the newly appointed candidates with copy of Govt. order dated 09.03.2023 issued by the State Government along-with 'Welcome Note and Joining Instructions' issued by the Director, Rajasthan State Judicial Academy, Jodhpur. The candidates are further directed to regularly brows the website of the Rajasthan State Judicial Academy, Jodhpur i.e. **Rajasthanjudicialacademy.nic.in** for latest updates.
14. P.S. to all Hon'ble Judges sitting at Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/Service-book clerk/  
Conf./Accounts/General/  
Sub. Court/Statistics/Computer Cell/  
RJS Leave/LMS/Jr. Actt./Building Cell.

  
**REGISTRAR GENERAL**

24/3/2023

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक:-प. 19 (03) न्याय/2022

जयपुर दिनांक: 08 MAR 2023

-आज्ञा:-

माननीय राजस्थान उच्च न्यायालय द्वारा आयोजित राजस्थान न्यायिक सेवा प्रतियोगी परीक्षा-2021 में निम्नांकित 119 चयनित अभ्यर्थियों को उनके योग्यता क्रम के अनुसार माननीय राजस्थान उच्च न्यायालय, जोधपुर के परामर्श एवं अभिशंसा के अनुसार माननीय राज्यपाल महोदय की आज्ञा से राजस्थान न्यायिक सेवा नियम, 2010 के अन्तर्गत 2 वर्ष के परिधीक्षाकाल पर वेतनमान 77840-136520 (जे-1) में Level year-1, में पद का कार्यभार ग्रहण करने की दिनांक से सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट के पद पर एतद्वारा नियुक्त किया जाता है:-

Sr.No.	Roll Number	Merit Number	Name of Candidate	Gen.	Cat
1.	51459	1.	ANJALI JANU	F	OBC-NCL
2.	51054	2.	DESHNA GOLECHHA	F	GEN
3.	52023	3.	MAHAVEER SAINI	M	OBC-NCL
4.	52858	4.	TRAPTI JAIN	F	GEN
5.	52510	5.	RICHA AGARWAL	F	EWS
6.	52520	6.	RISHI GUPTA	M	EWS
7.	51631	7.	DEEKSHA GUPTA	F	GEN
8.	51246	8.	SANGEETA MOGA	F	OBC-NCL
9.	52678	9.	SHIKHA SHARMA	F	GEN
10.	51534	10.	ARUNIMA CHAUHAN	F	GEN
11.	51565	11.	AYUSHI GOYAL	F	GEN
12.	52078	12.	MANSI RAJPUT	F	GEN
13.	52744	13.	SHYAM SHARMA	M	EWS
14.	52637	14.	SEEMA GOEL	F	GEN
15.	52712	15.	SHRADDHA SHUKLA	F	GEN
16.	52113	16.	MOHIT ANAND	M	GEN
17.	51016	17.	ANIMESH RAJPUROHIT	M	EWS
18.	51762	18.	GITIKA GARG	F	GEN
19.	52012	19.	LEEMA YADAV	F	OBC-NCL
20.	52756	20.	SONAKSHI PANDEY	F	GEN
21.	51947	21.	KIRAN PRAJAPAT	F	OBC-NCL
22.	52773	22.	SRISHTI JAIN	F	GEN
23.	51339	23.	AAYUSHI DEVPURA	F	GEN
24.	51711	24.	DISHA PARIHAR	F	GEN
25.	52699	26.	SHIVANI	F	GEN
26.	51295	27.	VARSHA SINGH	F	GEN
27.	52031	28.	MAHIMA SHRIMALI	F	EWS
28.	52145	29.	NANDINI SHARMA	F	GEN
29.	52706	30.	SHIVDEV SHARMA	M	GEN
30.	52115	31.	NATASHA CHOUDHARY	F	OBC-NCL
31.	51002	32.	ABHILASHA KALLA	M	GEN
32.	52628	33.	SAUMYA KUMAR SINGH	M	GEN
33.	52713	34.	SHRANGIKA JAJU	F	GEN
34.	51291	35.	VAIDANI SINGH	F	GEN
35.	52835	36.	RAJPUROHIT SUSHMA JAKHAR	F	OBC-NCL
36.	52487	37.	RAVISHA SIDANA	F	GEN

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37.	52201	38.	NIKHIL TAK	M	GEN
38.	51335	39.	AASTHA SHARMA	F	GEN
39.	51327	40.	AARUSH	M	GEN
40.	52956	41.	YATIN KHATANA	M	GEN
41.	51783	42.	HARSH VARDHAN	M	GEN
42.	52525	43.	RITIKA AGRAWAL	F	GEN
43.	51478	44.	ANKIT SOLANKI	M	GEN
44.	52407	45.	RAHUL	M	SC
45.	52016	46.	LUCKY SONI	F	OBC-NCL
46.	52308	47.	POORNIMA SHARMA	F	GEN
47.	52823	48.	SURBHI GUPTA	F	GEN
48.	51358	49.	ABHISHEK TRIPATHI	M	GEN
49.	51391	50.	AKASH SHARMA	M	OBC-NCL
50.	52729	51.	SHUBHAM GUPTA	M	EWS
51.	51132	52.	MANISHA CHARAN	F	OBC-NCL
52.	51229	53.	RASHMI DADHICH	F	EWS
53.	52442	54.	RAJNI YADAV	F	OBC-NCL
54.	51179	55.	PANKAJ	M	EWS
55.	51055	56.	DEVENDRA PURI	M	OBC-NCL
56.	52624	57.	SATISH PHANIN	M	OBC-NCL
57.	51232	58.	RAVIENDRA SOLANKI	M	OBC-NCL
58.	51041	59.	CHANDAN BHATI	M	OBC-NCL
59.	52375	60.	PRIYANKA CHOUHAN	F	OBC-NCL
60.	51439	61.	ANIL CHAWLA	M	SC
61.	52247	62.	PALLAVI	F	OBC-NCL
62.	51959	63.	KOMAL BHATI	F	OBC-NCL
63.	52383	64.	PRIYANKA SONI	F	OBC-NCL
64.	52669	65.	SHASHI KANT GUPTA	M	EWS
65.	51104	66.	KARTIKA GEHLOT	F	OBC-NCL
66.	51684	67.	DHARMENDRA KUMAR SHARMA	M	EWS
67.	51320	68.	AAKASH KUMAR	M	OBC-NCL
68.	51044	69.	CHARVIN BAGMAR	M	EWS
69.	52831	70.	SURJEET SINGH	M	OBC-NCL
70.	51350	71.	ABHISHEK GUPTA	M	EWS
71.	52899	72.	VIBHA SHARMA	F	EWS
72.	52668	73.	SHASHI	F	OBC-NCL
73.	51298	74.	VEENA SUWALKA	F	OBC-NCL
74.	52860	75.	TRILOCHANA RATHORE	F	EWS
75.	51274	76.	SUNIL KACHHAWAHA	M	OBC-NCL
76.	51034	77.	BHAVANA	F	OBC-NCL
77.	51401	78.	AKSHAY TAMBI	M	EWS
78.	51107	79.	KHETPAL SINGH CHARAN	M	OBC-NCL
79.	51033	80.	BHARAT SAINI	M	OBC-NCL
80.	52450	81.	RAKESH SHARMA	M	EWS
81.	51668	82.	DENISH BISHNOI	M	OBC-NCL
82.	51027	83.	ASHUTOSH JANGID	M	OBC-NCL
83.	52827	84.	SURESH KUMAR BURDAK	M	OBC-NCL
84.	52083	85.	MAYANK MEENA	M	ST
85.	51921	86.	KARUNA	F	ST
86.	52544	87.	ROHIT BENIWAL	M	OBC-NCL
87.	52514	88.	RICHA SHEKHAWAT	F	GEN
88.	51176	89.	NITIN OJWANI	M	SC
89.	52121	90.	MONIKA	F	OBC-NCL

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90.	52605	91.	SAPNA KUMARI MEENA	F	ST
91.	51995	92.	LAKSHITA SOOTRAKAR	F	SC
92.	51060	93.	DHARU RAM	M	SC
93.	51305	94.	VINOD PANWAR	M	SC
94.	52635	95.	SEEMA BARASA	F	SC
95.	51948	96.	KIRAN RATHEE	F	GEN
96.	52087	97.	MEENAKSHI KHATRI	F	SC
97.	52268	98.	PARWATI	F	SC
98.	51937	99.	KHUSHBOO PARIHAR	F	ST
99.	52931	100.	VINOD KUMAR KHARRA	M	ST
100.	52262	101.	PARUL CHOUHAN	F	SC
101.	52595	102.	SANGEETA MEENA	F	ST
102.	51786	103.	HARSHIT HADA	M	SC
103.	51591	104.	BHAVYA JHARWAL	F	ST
104.	51700	105.	DIMPAL KUMAR	M	SC
105.	52030	106.	MAHIMA CHAUHAN	F	SC
106.	52907	107.	VIJAY KUMAR SIROHIWAL	M	SC
107.	52127	108.	MONISHA SINGH	F	SC
108.	51670	109.	DEV KARAN GURJAR	M	MBC-NCL
109.	52640	110.	SEEMA MEENA	F	ST
110.	51379	111.	AKANKSHA BEYADWAL	F	ST
111.	51454	112.	ANITA RAJWANIYA	F	SC
112.	51626	113.	DAMINI PREM CHAIRWAL	F	SC
113.	52171	114.	NEELAM MEENA	F	ST
114.	52248	115.	PALLAVI BOHRA	F	ST
115.	52412	116.	RAHUL MAHENDRA	M	SC
116.	51846	117.	JANVEE GOONAWAT	F	ST
117.	52307	118.	POONAM YOGI	F	SC
118.	52703	119.	SHIVANI MEENA	F	ST
119.	51598	120.	BHAWANA SINGH POSWAL	F	MBC-NCL

उक्त 119 न्यायिक अधिकारियों के पदस्थापन एवं प्रशिक्षण संबंधी आदेश माननीय उच्च न्यायालय, जोधपुर द्वारा जारी किए जाएंगे।

राज्यपाल महोदय की आज्ञा से

  
(ज्ञान प्रकाश गुप्ता)  
प्रमुख शासन सचिव



प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

01. प्रमुख सचिव, माननीय राज्यपाल महोदय, राजभवन, जयपुर, राजस्थान।
02. प्रमुख सचिव, माननीय मुख्यमंत्री महोदय, शासन सचिवालय, जयपुर, राजस्थान।
03. निजी सचिव, माननीय विधि मंत्री महोदय, शासन सचिवालय, जयपुर, राजस्थान।
04. निजी सचिव, माननीय मुख्य सचिव महोदय, शासन सचिवालय, जयपुर, राजस्थान।
05. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 0907 दिनांक 01.03.2023 के क्रम में।
06. रजिस्ट्रार जनरल (प्रशासन), राजस्थान उच्च न्यायालय, जयपुर बैंच, जयपुर राजस्थान।
07. महालेखाकार (लेखा एवं परीक्षा), जयपुर राजस्थान।
08. निदेशक, पेंशन एवं पेंशनर्स वेलफेयर विभाग, ज्योति नगर, जयपुर, राजस्थान।
09. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
10. रक्षित पत्रावली।

(आशुतोष कुमावत)  
संयुक्त शासन सचिव



## RAJASTHAN STATE JUDICIAL ACADEMY

### WELCOME NOTE &

### Instructions for Newly Appointed officers in the Civil Judge Cadre Joining Induction Training (2023-24)

1. Rajasthan State Judicial Academy (RSJA) extends a warm welcome to all the newly appointed Trainee Officers in the Civil Judge Cadre and wishes them a bright future.
2. Important information regarding training will regularly be uploaded on the official website of RSJA i.e. [rajasthanjudicialacademy.nic.in](http://rajasthanjudicialacademy.nic.in). Trainee officers are advised to visit the website regularly.
3. Every trainee officer shall report for joining at **Rajasthan State Judicial Academy, Near Jhalamand Circle, Jodhpur on 04.04.2023 at 07.30 am sharp**. While reporting, as also on every occasion related with training, except when specifically exempted, the trainee officers must be wearing the prescribed uniform. The prescribed uniform is as under :-
  - (i) For **Male officers**: White shirt; white/ black & white striped trousers; black coat; and black tie.
  - (ii) For **Female officers**: White saree with white blouse or white kurta and white Salwar/white churidar, black coat and white Dupatta.
- The trainee officers are advised to bring sufficient sets of prescribed uniform for regular use.
4. Stay arrangement for trainee officers is made at Officer's Hostel, Rajasthan State Judicial Academy, near Jhalamand Circle Jodhpur. It is mandatory for all the trainee officers to stay at RSJA for this institutional training and no application for exemption will be entertained.
5. An on line form for submitting **Personal Information** of every trainee officer is available on the official website of RSJA i.e. [rajasthanstatejudicialacademy.nic.in](http://rajasthanstatejudicialacademy.nic.in). All the trainee officers are directed to download and fill the form. They will have to submit this form along with **Four (04)** passport size photographs to RSJA at the time of their joining.
6. It shall be the responsibility of the trainee officer to collect Training Kit including Bag, Daily Diary & other essential stationery items from the **Registration Desk** of Academic Block, RSJA at the time of joining.
7. RSJA will provide two working tea during working days of Institutional Induction Training. Apart from this, expenses towards boarding (morning, evening tea, breakfast, lunch, dinner etc.) shall be borne by the trainee

officers themselves. Therefore, the officers are advised to keep adequate financial arrangements for the same.

- 8 In order to complete the official requirements, every officer must have following documents (in original) with them:-
- a. **AADHAR Card**
  - b. **PAN Card**
  - c. **Pass Book of Saving Bank Account** in any of the branches of scheduled bank preferably in **State Bank of India**.
  - d. **Proof of Date of Birth** viz. Mark Sheet or Certificate of Board of Secondary Education having date of birth.
  - e. **Two Cancelled Cheques** of the aforesaid Bank Account.

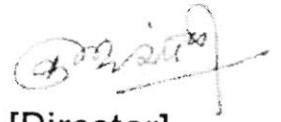
It is advised that every trainee officer should complete the above requirements before joining and should bring along with them at the time of joining.

- 9 The officers who are already in service of Government/ Other organization, should get proper relieving order from their employer and submit the same to RSJA at the time of joining.
- 10 The officer who is enrolled as an advocate is advised to complete the formalities regarding suspension of SANAD before joining.
- 11 Since it is a mandatory and extensive training course, no leave shall ordinarily be granted during the period of training.
12. There shall be morning Yoga Class during the training period at the Academy and dress code for the Yoga Class is as under mentioned :-
- **Male Officer:-** White Tea Shirt, Black or Blue Short, White Socks and Sports Shoes.
  - **Female Officer:-** White Tea Shirt, Black or Blue Track Pant, White Socks and Sports Shoes.

The trainee officers are supposed to bring with them sufficient sets of above mentioned uniform for Yoga Class.

- 13 The trainee officers who are lactating mothers and whose child is of or below 15 months of age, on submission of birth certificate of child, may be allowed to stay with an attendant (on sharing basis) as per the available accommodation in RSJA campus, at their own expenses.
- 14 **Conduct & Discipline**
- The trainee judicial officers are expected to strictly observe discipline of the training institute and conduct themselves properly. They must be courteous in dealing with the officers of Academy, faculty members, their colleagues, the members of the staff and Security Guards at RSJA. They will do nothing which may disturb others in the institute.
  - The conduct of a trainee officer should always be befitting a judicial officer inside as well as outside the campus.
  - The trainee officers must maintain standard of personal hygiene and social behaviour. They are expected to be punctual and dressed properly.

- The trainee officers must keep the surroundings clean and maintain the cleanliness of the rooms, hostel and campus of the Academy.
  - The mobile phone is strictly prohibited in the class room.
  - Consuming alcohol and smoking is strictly prohibited.
  - Any violation of the discipline by the trainee judicial officer will be viewed seriously and may lead to termination of his/her training.
- 15 During the entire period of training, the trainee officers shall be under the immediate control and supervision of Course Director, Additional Director (Academic), RSJA & under overall supervision & control of Director, RSJA.
- 16 For any further essential query, clarification, the contact numbers of **Shri Govind Ram Meena**, Course Director, RSJA (Mob. 95713-65896) and of **Rajasthan State Judicial Academy** office are 0291- 2720108, 2721788.



[Director]